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GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 198
(TO BE ANSWERED ON THE 5th February 2024)

DIGI YATRA
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198.   SHRI S NIRANJAN REDDY

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the details regarding the process of data collection of passengers and the steps taken to prevent unauthorized access or misuse of such data collected through Digi Yatra;

(b) whether the passengers have full transparency and control over the data collected through Digi Yatra, including the right to access, rectification, and deletion of their data;

(c) if not, reasons thereof;

(d) whether Government plans to bring Digi Yatra under Government control to ensure security and transparency; and

(e) if so, the details thereof and if not, the reasons therefor?

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ANSWER

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MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

 (GEN. (DR) V. K. SINGH (RETD))

(a) to (c): The Digi Yatra Central Ecosystem (DYCE) is built on the fundamental tenets of privacy by design/default and there is no central storage of passenger's Personally Identifiable Information (PII) data. All the passenger data is stored in the passenger's smartphone wallet and hence is in control of the passenger. The data is shared with the origin airport where passenger ID needs to be validated and the same is purged from the system after 24 hours of the departure of the flight.

(d) & (e): Government ensures security of data and transparency of processes in Digi Yatra by keeping data in mobile phone of the passengers and purging the data shared with airports after 24 hours of departure of flight.

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